

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 19 & 1 of 2013

Dated : 29th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Kerala State Electricity Board ...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant (s): Mr. M.T. George

Counsel for the Respondent(s): Mr. Ramesh Babu

ORDER

We have heard the learned counsel for the parties. They are directed to file their respective Written Submissions after serving copy on the other side.

Post the matter for further hearing on **27.02.2014.**

**(Rakesh Nath)
Technical Member
Ts/pr**

**(Justice M. Karpaga Vinayagam)
Chairperson**